

**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

12/07/2019

O.A./260/659/2015

MANOJ KUMAR BHOI
-V/S-
M/O RAILWAYS

ITEM NO:17

FOR APPLICANTS(S) Adv. : None

FOR RESPONDENTS(S) Adv.: Mr. D.K. Mohanty-1

Notes of The Registry	Order of The Tribunal				
	<p>None for the applicant. None had appeared on behalf of the applicant on the previous date i.e., on 19.03.19 also. It seems that the applicant is no longer interested to pursue this case. Hence, the O.A. is dismissed for default for non prosecution on the part of the applicant. Respondents' counsel is present.</p>				
	<p>Copy of this order be given to applicant in his address by Speed Post/Registered Post.</p>				
	<p>Free copy of this order be given to Ld. Counsels for both the sides.</p> <table border="1"><tr><td>(SWARUP KUMAR MISHRA) MEMBER (J)</td><td>(GOKUL CHANDRA PATI) MEMBER (A)</td></tr><tr><td>kb</td><td></td></tr></table>	(SWARUP KUMAR MISHRA) MEMBER (J)	(GOKUL CHANDRA PATI) MEMBER (A)	kb	
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